

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1293  
ANSWERED ON:03.03.2011  
FAKE TICKETS  
Pandey Shri Ravindra Kumar

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of the enquiry committees constituted by the Railways to check sale of illegal and fake rail reservation tickets at the booking counters of rail reservation offices in each railway zone of the country alongwith the actions taken against those involved in this activity during the last three years and the current year;
- (b) whether the existing law of taking action against touts is not effective due to which the cases of illegal activities and black marketing of reservation tickets and misuse of VIP and emergency quota for reservation of rail ticket come into light in the country; and
- (c) if so, the effective steps taken by the Railways so far in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): No case of sale of illegal and fake reserved tickets from booking counters of railway reservation offices has come to notice. Therefore no enquiry committee for this purpose has been constituted. However, regular preventive checks are conducted by the Railways against persons indulging in malpractices in reservation.
- (b): No, Madam.
- (c): Does not arise.